

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Civil Contempt Petition No.200/00028/2019
(in O.A. No.395/2016)

Jabalpur, this Monday, the 24th day of February, 2020

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Smt. Badrun Nisha
W/o Late Jamil Ansari
Housewife
Aged about 61 years
R/o Chhoti Madar Tekri
I/f Darulum Ashfqullah Ward,
Jabalpur (M.P.) 482005

-Petitioner

(By Advocate –**None**)

V e r s u s

1. Sanjay Mitra,
Secretary,
Ministry of Defence
101/A South Block
New Delhi 110001

2. Amit Sareen
Director General Ordnance Services
against Chief of Ordnance Branch,
Integrated Headquarter MOD,
Army New Delhi 110011

3. Sunil Talwar,
Commandant
Central Ordnance Deptt.
Jabalpur PIN 908117 (Army)
Jabalpur 482005

- Respondents

(By Advocate –**Shri P.K. Chourasia**)

O R D E R (Oral)**By Navin Tandon, AM:-**

None for the petitioner.

2. This Contempt Petition has been filed for non compliance of order dated 18.05.2018 passed by this Tribunal in O.A. No.200/395/2016 (Annexure C/1).

3. The respondents have filed their compliance report in which it has been stated that the order of this Tribunal has been complied with vide order dated 03.10.2019 (Annexure R/1) whereby the benefit of family pension has been granted to the petitioner during the pendency of this Contempt Petition.

4. Accordingly, this Contempt Petition is hereby closed. Notices are discharged.

**(Ramesh Singh Thakur)
Judicial Member**

**(Navin Tandon)
Administrative Member**

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